

LOK SABHA
UNSTARRED QUESTION NO.3488
FOR ANSWER ON 15/07/2019

ENVIRONMENTAL CLEARANCE

3488. SHRI DEEPAK BAIJ:

Will the Minister of STEEL be pleased to state:

- (a) the number of trees permitted to be cut for the construction of road to provide facility to Mine No. 13 of the National Mineral Development Corporation Limited (NMDC) in Bachel/Dantewada area of Chhattisgarh during the last three years; and
- (b) the policy of the Ministry with regard to reforestation after cutting of trees and whether the NMDC is complying with it and if so, the details thereof?

ANSWER

THE MINISTER OF STEEL

(SHRI DHARMENDRA PRADHAN)

(a) 25,400 number of trees.

(b) Ministry of Steel does not have its own policy for reforestation. The conditions/ instructions for compensatory afforestation issued in the Stage-I and II Forest Clearance under FC Act 1980 are complied by NMDC. Compensatory Afforestation over the degraded forest land, twice in extent to the area of forest land proposed to be diverted, is to be raised within a period of three years with effect from the date of issue of Stage-II clearance and maintained thereafter in accordance with the approved plan, in consultation with the State Forest Department at the cost of the user agency. NMDC has already deposited Rs 41,70,27,908 (Rs Forty One Crores Seventy Lakhs Twenty Seven Thousand Nine Hundred Eight Only) in CAMPA Account for the purpose of compensatory afforestation.
